

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1637  
TO BE ANSWERED ON AUGUST 01, 2024**

**PMAY-U IN ASSAM AND NORTH-EASTERN STATES**

**NO. 1637. SHRI PRADEEP PUROHIT:  
SHRI MURARI LAL MEENA:  
SHRI LUMBA RAM:  
SHRI JANARDAN MISHRA:  
SHRI DILIP SAIKIA:  
SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:  
SHRI JUGAL KISHORE:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of the funds sanctioned and utilized along with the number of houses allotted under Pradhan Mantri Awas Yojana-Urban (PMAY-U) since its inception, State/UT-wise including Assam;**
- (b) the details of the number of houses registered in the name of women and men separately;**
- (c) whether separate criterion has been set for North-Eastern States and hilly areas under PMAY-U and if so, the details thereof; and**
- (d) the future roadmap for further expansion of PMAY-U?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (c) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs, through Pradhan Mantri Awas Yojana- Urban (PMAY-U), in providing pucca houses with basic civic amenities to all eligible urban beneficiaries by giving admissible Central assistance on fixed per house basis across the country including NE States since 25.06.2015.**

**Based on the project proposals submitted by States/ UTs, as on 22.07.2024, 118.64 lakh houses have been sanctioned, including the State of Assam under PMAY-U. Of the sanctioned houses, 114.33 lakh have been grounded for construction; of which 85.04 lakh have been completed/delivered to beneficiaries. The sanctioned houses involves Central assistance of ₹ 2.00 lakh crore (approx.) against which, ₹ 1.64 lakh crore has been released so far.**

**State/UT-wise details of number of houses sanctioned and completed/delivered along with Central assistance sanctioned and released since its inception under PMAY-U are at Annexure.**

**As per information submitted by States/UTs and Primary Lending Institutions (PLIs), a total of 16.79 lakh, 49.63 lakh and 39.44 lakh houses are in the name of men, women and joint ownership respectively. Thus, more than 89 lakh houses are in the name of women either jointly or in sole ownership. In respect of the State of Assam, 38,525; 67,402 and 69,366 houses are in the name of men, women and joint ownership respectively. Thus, 1,36,768 houses are in the name of women either jointly or in sole ownership.**

**(d) Union Cabinet on 10.06.2024 has resolved to provide assistance to 3 crore additional rural and urban households for the construction of houses, to meet the housing requirements arising out of the increase in the number of eligible families. This includes 1 crore houses for urban areas of the country.**

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**State/UT-wise details of houses sanctioned along with Central assistance sanctioned and released since inception under PMAY-U**

Sr. No.	Name of the State/ UT	Physical Progress of Houses (Nos)			Financial Progress in respect of Central Assistance (₹ in Cr.)		
		Sanctioned	Grounded	Completed/ Delivered	Sanctioned	Released	
1	Andhra Pradesh	21,37,028	19,90,937	9,73,837	32,568.27	23,800.26	
2	Bihar	3,14,477	3,05,811	1,47,979	4,950.45	3,368.00	
3	Chhattisgarh	3,02,663	2,89,128	2,38,894	4,810.98	4,088.81	
4	Goa	3,146	3,146	3,145	74.76	75.04	
5	Gujarat	10,05,204	9,83,778	9,18,185	21,064.34	19,805.76	
6	Haryana	1,15,034	93,153	68,114	2,171.64	1,673.50	
7	Himachal Pradesh	12,758	12,668	10,705	215.95	202.02	
8	Jharkhand	2,29,156	2,13,534	1,42,810	3,603.31	2,987.87	
9	Karnataka	6,38,121	5,73,160	3,69,449	10,614.43	7,168.29	
10	Kerala	1,67,322	1,47,721	1,23,453	2,781.18	2,293.45	
11	Madhya Pradesh	9,61,147	9,49,265	8,01,068	15,930.45	15,284.69	
12	Maharashtra	13,64,923	11,16,949	8,55,339	25,548.21	19,323.37	
13	Odisha	2,03,380	1,80,647	1,47,148	3,176.98	2,479.75	
14	Punjab	1,32,235	1,16,264	83,894	2,342.54	1,825.79	
15	Rajasthan	3,19,863	2,64,357	1,91,971	5,891.46	4,693.97	
16	Tamil Nadu	6,80,347	6,63,430	5,70,294	11,185.30	10,135.67	
17	Telangana	2,50,084	2,44,219	2,24,659	4,475.66	3,718.27	
18	Uttar Pradesh	17,76,823	17,33,051	15,47,101	27,962.68	26,065.17	
19	Uttarakhand	64,391	60,160	34,504	1,176.51	940.86	
20	West Bengal	6,68,953	6,12,998	4,00,257	10,773.50	7,675.93	
<b>Sub- total (States) :-</b>		<b>1,13,47,055</b>	<b>1,05,54,376</b>	<b>78,52,806</b>	<b>1,91,318.59</b>	<b>1,57,606.50</b>	
21	North East States	Arunachal Pradesh	8,499	8,070	7,753	182.38	161.18
22		Assam	1,76,643	1,60,473	1,02,712	2,674.26	2,065.73
23		Manipur	56,037	48,657	14,699	841.39	471.91
24		Meghalaya	4,758	3,793	1,632	72.35	43.31
25		Mizoram	39,605	39,215	11,069	607.80	447.22
26		Nagaland	31,860	31,841	22,850	503.91	393.41
27		Sikkim	316	316	202	6.13	7.09
28		Tripura	92,854	84,751	74,049	1,494.35	1,273.47
<b>Sub- total (N.E. States) :-</b>		<b>4,10,572</b>	<b>3,77,116</b>	<b>2,34,966</b>	<b>6,382.57</b>	<b>4,863.31</b>	
29	Union Territories	A&N Island	376	376	47	5.84	2.93
30		Chandigarh	1,256	1,256	1,256	28.78	28.78
31		DNH & DD	9,947	9,947	9,230	214.40	200.27
32		Delhi	29,976	29,976	29,976	692.53	692.53
33		J&K	47,040	42,894	24,244	724.94	483.48
34		Ladakh	1,307	1,014	843	30.22	24.05
35		Lakshadweep	-	-	-	-	-
36		Puducherry	15,995	15,271	9,994	254.12	223.19
<b>Sub- total (UT) :-</b>		<b>1,05,897</b>	<b>1,00,734</b>	<b>75,590</b>	<b>1,950.84</b>	<b>1,655.23</b>	
<b>Grand Total :-</b>		<b>118.64 Lakh</b>	<b>114.33 Lakh*</b>	<b>85.04 Lakh*</b>	<b>2.00 Lakh Cr.</b>	<b>1.64 Lakh Cr.</b>	

\* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.